## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 37-A in T.P. No. 37/397-398/NCLT/AHM/2016(New) CA 69 of 2016 in C.P. No. 22/397-398/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

Name of the Company:

Subhash Chand Sahay & Ors.

V/s.

Bhagyoday Katha Products Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

## **ORDER**

None present for Petitioner. None present for Respondents.

Petitioner sent a letter for adjournment of hearing.

List the matter on 23.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 5th day of December, 2017.